

	<i>Availability</i>	<i>Consumption</i>
Kharif, 93	9.98	7.50 (Estt.)
Rabi, 1993-94	10.53	10.10 (Estt.)
Total 1993-94	20.51	17.60 (Estt.)
Kharif, 94 (1.4.94 to 15.7.1994)	3.57	2.35 (Sales)

There are no reports of shortage of Urea from the Government of Andhra

Pradesh during current Kharif, 94 season.

Ammonium chloride and calcium

[Translation]

Super Bazar

1304. SHRI CHHITUBHAI GAMIT : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether any control room has been set up in the Super Bazar;

(b) if so, the functions of this control room;

(c) the details of services being taken by the Super Bazar Management Committee from this control room;

(d) the location of the control room and the number of employees working therein; and

(e) whether the objective for setting up of this control room has been achieved?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED) : (a) Yes, Sir.

(b) It collects information with regard to sale proceeds of the previous day from retail outlets and also receives information of stock position of various items in the retail outlets.

(c) Since this system is for day to day monitoring of the sales and stock position, such information is not placed before Managing Committee.

(d) It is located at Head Office at Connaught Place and has 3 employees working therein.

(e) yes, Sir.

Film under Consumer Protection Act

1305. SHRI BRIJBHUSHAN SHARAN SINGH :

SHRI PANKAJ
CHOWDHARY:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have any proposal to bring films under the purview of Consumer Protection Act, 1986;

(b) if so, the salient features of the proposal; and

(c) the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE : (SHRI KAMALUDDIN AHMED) : (a) to (c) Deficient services relating to entertainment, amusement or purveying of news or information which have been hired or availed of for a consideration are covered under the Consumer Protection Act, 1986. At present, there is no proposal with this Ministry to amend the Act further.

[English]

Social Welfare Advisory Boards

1306. KUMARI SUSHILA TIRIYA : SHRI GURUDAS KAMAT : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government propose to register State Social Welfare Advisory Boards under the Companies Act;

(b) if so, the details thereof;

(c) whether it is also proposed to meet the total expenditures of these State Boards from the Central Social Welfare Board; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAJESWARI) : (a) Yes, Sir.

(b) to (d). Details have not been worked out.

Dairy Programmes in Andhra Pradesh

1307. SHRI M.V.V.S. MURTHY : SHRI BOLLA BULLI RAMAIAH : SHRI SULTAN SALAHUDDIN OWAIISI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government of Andhra Pradesh has been asked to take steps for intensifying dairy programmes in ten districts under the Operation Flood;

(b) if so, whether it is proposed to implement integrated Dairy Project at a cost of Rs. 15.33 crores with the loan from the National Co-operative Development Corporation and State Government on 70:50 basis ;

(c) if so, the districts where this programme has been initially drawn-up; and

(d) the total amount to be spent on the project ?